

1	2	3
B.A./B.Sc.	9,071	20,981
M.A./M.Sc.	2,004	2,242
Research	25	437
<i>Professional Education</i> (College Standard)		
Agriculture	859	2,017
Commerce	6,636	7,512
Teacher Training	503	10,525
Engg./Tech.	1,551	8,002
Medicine	1,494	5,278
Law	725	1,198
Other Professions	290	746

**Reinstatement of Central Government  
Employees**

7712. SHRI S. M. BANERJEE :

SHRI RAMAVATAR SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether instructions regarding withdrawal of suspension orders and reinstatement of those Government employees who participated in the 19th September, 1968 strike as contained in Home Ministry's letter dated the 15th March, 1969, have since been implemented ;

(b) if so, the number of temporary and permanent employees re-instated, Ministry-wise ;

(c) the number of those whose suspension orders have been withdrawn ; and

(d) the number of cases withdrawn ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI VIDYA CHARAN SHUKLA): (a) to (d): Our instructions dated the 15th March, 1969, are to be implemented by the Ministries/Departments concerned after examining the cases of individual employees. Reports called on the progress of implementation of instructions have been received from some of the Ministries/Departments. The information received so far is shown in the statement laid on the Table of the House. [Placed in Library. See No LT-90/169]

**Appointment Of Political Leaders On  
Top Level Posts**

7713. SHRI KANWAR LAL GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the former Ministers and Members of Parliament, who have been given diplomatic assignments, chairmanship of public undertakings and other top-level posts in any Government Committees or Departments since 31st March, 1967 ;

(b) their terms of appointment and how much money has been spent on them so far since 31st March, 1967 ;

(c) the amenities such as housing facilities, allowances, car etc. allowed to each of them ;

(d) whether Government propose to change their policy of appointing political leaders on such posts ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS : (SHRI K. S. RAMASWAMY (a) to (c). The required in-formation is not readily available. It is being collected and will be laid on the Table of the House.

(d) and (e). The main consideration in making an appointment to any office or post under the Government is the suitability of the individual for particular post or office, and the fact that at one time an individual was a Minister or Member of Parliament is not a disqualification for such appointments.

**Investigations By C.B.I. in the accounts of  
Women's College, Devnagar, New Delhi.**

7714. SHRI A. SREEDHARAN :  
SHRI RAMACHANDRA J. AMIN :  
SHRI D. R. PARMAR :  
SHRI P. N. SOLANKI :

Will the the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the outcome of the investigation carried out by the Central Bureau of Investigation regarding the irregularities in the accounts of the Women's College in Devnagar, New Delhi ;

(b) whether the Delhi Administration has stopped aid to the College due to these irregularities in the accounts ; and

(c) who was detected and found responsible for these irregularities ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (Dr. V.K.R.V. RAO)

(a) No investigation is being carried out by the C.B.I. in regard to the irregularities in the